

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

20. IA 1039/2020 in C.P. (IB)/1832(MB)2017

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2024**

**NAME OF THE PARTIES:- IDBI Bank Limited.**  
**Vs**  
**EPC Constructions India Limited**

**Section: 42 U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 1039 of 2020:-** Counsel, Gaurav Shrawat appeared for the Applicant and Counsel, Shriraj Khambete a/w Naman Jain appeared for the Respondent. List this matter on **28.06.2024** at **02:30 PM.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**